

in 335 districts of 20 States, Nitrate in 386 districts of 21 States, Arsenic in 153 districts of 21 States, Iron in 301 districts of 25 States, Lead in 93 districts of 14 States, Cadmium in 24 districts of 9 States and Chromium in 30 districts of 10 States.

(c) As per the estimation of Dynamic Ground Water Resource Assessment of the country jointly carried out by Central Ground Water Board and State Governments, the Annual Ground Water Draft (utilization) in the country is 253 BCM (Billion Cubic Metre), out of which, about 228 BCM is utilized for irrigation and 25 BCM is utilized for Domestic and Industrial purposes.

(d) Water being a State subject, initiatives on water management including water quality is primarily States' responsibility. However, steps taken by the Central Government for conservation of groundwater are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_2.pdf.

For improving the coverage of safe drinking water to rural population, the Ministry of Drinking Water and Sanitation supplements the efforts of the States by providing them with technical and financial assistance through the Centrally sponsored National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute and operate and maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for coverage and tackling water quality problems.

Irrigation facilities to adivasi areas

2213. SHRI SANJAY SINGH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that out of 13.83 crore farm holdings, around 5.8 crore farm holdings are wholly un irrigated;

(b) whether it is also a fact that adivasi holdings in various States are more-irrigation deprived than rest of the farm holdings;

(c) if so, the details thereof and the steps taken by Government to ensure outreach of the irrigation facilities to the adivasi areas and holdings, State-wise; and

(d) the details of the hectares of land identified to bridge the gap between irrigation potential created and irrigation potential utilised since 2014, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):

(a) Yes, Sir.

(b) and (c) The States/UTs-wise net area sown and net irrigated area of operational holdings in respect of Adivasi/Schedule Tribe and rest of the Social Groups is given in the Statement-I (*See below*). The Government of India has launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in year 2015-16 with a motto to provide 'Har Khet Ko Pani' and 'More crop per drop' enhancing physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices etc. Major and medium irrigation/multipurpose irrigation projects are being funded under PMKSY-Accelerated Irrigation Benefits Program (AIBP). 99 projects, out of 149 ongoing projects under AIBP, have been identified as priority projects for completion in three phases by 2019. Completion of these 99 priority projects would result in creation of an irrigation potential of 76.03 lakh hectares. Among 99 priority projects, there are 20 projects under Tribal sub-plan (TSP) ensuring irrigation facilities to the tribal/adivasi areas. The State-wise details are given in the Statement-II (*See below*).

(d) The details of the land identified (Culturable command Area) to bridge the gap between irrigation potential created and irrigation potential utilized by way of Command Area Development and Water Management Program since 2014 (year-wise) are given in the Statement-III.

Statement-I

State-wise number of Operational Holdings, Operated Area, Net Sown Area and Net Irrigated Area of Operational Holdings

| Sl. No. | States/UTs | Scheduled Castes | | | | Scheduled Tribes | | | | Number of Operational Holdings |
|---------|-----------------------------|--------------------------------|---------------|---------------|--------------------|--------------------------------|---------------|---------------|--------------------|--------------------------------|
| | | Number of Operational Holdings | Operated Area | Net Area Sown | Net Irrigated Area | Number of Operational Holdings | Operated Area | Net Area Sown | Net Irrigated Area | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1. | Andaman and Nicobar Islands | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 2. | Andhra Pradesh | 14567 | 11005 | 8978 | 3659 | 10595 | 12481 | 9956 | 3250 | 1317 |
| 3. | Arunachal Pradesh | 0 | 0 | 0 | 0 | 1065 | 3803 | 1837 | 491 | 10 |
| 4. | Assam | 1413 | 1515 | 1480 | 75 | 4382 | 5166 | 4992 | 261 | 272 |
| 5. | Bihar | 19576 | 5939 | 4446 | 2316 | 2121 | 1055 | 776 | 390 | 1619 |
| 6. | Chandigarh | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 7. | Chhattisgarh | 4532 | 3968 | 3832 | 1718 | 11768 | 21587 | 19646 | 2083 | 374 |
| 8. | Dadra and Nagar Haveli | 2 | 1 | 1 | Neg | 129 | 169 | 167 | 8 | 1 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
|-----|-------------------|-------|-------|-------|------|-------|-------|-------|------|------|
| 9. | Daman and Diu | 3 | 1 | 1 | 0 | 7 | 3 | 2 | 0 | |
| 10. | Delhi | 1 | 0 | Neg | Neg | 0 | 0 | 0 | 0 | 2 |
| 11. | Goa | 5 | 4 | 4 | 1 | 211 | 241 | 238 | 81 | 7 |
| 12. | Gujarat | 1625 | 2943 | 2896 | 1106 | 5043 | 9685 | 9268 | 2578 | 488 |
| 13. | Haryana | 290 | 434 | 432 | 422 | 0 | 0 | 0 | 0 | 161 |
| 14. | Himachal Pradesh | 2124 | 1319 | 804 | 133 | 560 | 502 | 358 | 156 | 90 |
| 15. | Jammu and Kashmir | 1048 | 733 | 650 | 268 | 1813 | 1298 | 984 | 325 | 144 |
| 16. | Jharkhand | 3746 | 3218 | 1283 | 194 | 9670 | 14306 | 5104 | 379 | 270 |
| 17. | Karnataka | 9140 | 10742 | 9877 | 2126 | 4726 | 7052 | 6446 | 1645 | 783 |
| 18. | Kerala | 5320 | 352 | 272 | 81 | 952 | 344 | 279 | 46 | 683 |
| 19. | Lakshadweep | 0 | 0 | 0 | 0 | 94 | 23 | 21 | 0 | 1 |
| 20. | Madhya Pradesh | 10965 | 13404 | 12982 | 6127 | 17823 | 31706 | 29448 | 7154 | 887 |
| 21. | Maharashtra | 10286 | 13035 | 11764 | 2005 | 8635 | 15580 | 13185 | 1625 | 1369 |
| 22. | Manipur | 31 | 43 | 42 | 4 | 643 | 790 | 789 | 1 | 15 |
| 23. | Meghalaya | 0 | 0 | 0 | 0 | 2088 | 2862 | 2571 | 600 | 20 |
| 24. | Mizoram | 0 | 0 | 0 | 0 | 917 | 1045 | 1045 | 102 | 9 |

| | | | | | | | | | |
|-------------------|--------|--------|--------|-------|--------|--------|--------|-------|-------|
| 25. Nagaland | 0 | 0 | 0 | 0 | 1778 | 10715 | 3282 | 744 | 17 |
| 26. Odisha | 7025 | 5655 | 5489 | 1689 | 14255 | 16147 | 15188 | 2343 | 466 |
| 27. Puducherry | 13 | 7 | 6 | 6 | 0 | 0 | 0 | 0 | 3 |
| 28. Punjab | 635 | 1270 | 1269 | 1253 | 0 | 0 | 0 | 0 | 105 |
| 29. Rajasthan | 9546 | 24673 | 21508 | 7390 | 11198 | 17850 | 15498 | 7828 | 688 |
| 30. Sikkim | 43 | 50 | 36 | 8 | 365 | 568 | 405 | 85 | 7 |
| 31. Tamil Nadu | 8735 | 4923 | 3743 | 2468 | 744 | 747 | 595 | 176 | 811 |
| 32. Tripura | 1154 | 418 | 375 | 115 | 1635 | 1239 | 1110 | 210 | 57 |
| 33. Uttar Pradesh | 40207 | 19693 | 18851 | 15581 | 709 | 799 | 724 | 394 | 2332 |
| 34. Uttarakhand | 1254 | 675 | 578 | 188 | 297 | 479 | 407 | 293 | 91 |
| 35. West Bengal | 17708 | 11193 | 10544 | 6458 | 5823 | 3966 | 3381 | 1460 | 712 |
| TOTAL ALL INDIA | 170992 | 137210 | 122141 | 55390 | 120046 | 182207 | 147702 | 34709 | 13834 |

Note : Total may not tally due to rounding off.

Neg - Negligible

Statement-II

List of projects in Tribal/Adivasi area under 99 Priority Major and Medium Irrigation Projects in PMKSY - AIBP

| Sl. No. | State | Project Name | Districts Benefited |
|---------|----------------|-----------------------------|--|
| 1. | Andhra Pradesh | Thotapally | Srikakulam, Vijayanagaram |
| 2. | Assam | Dhansiri | Udalguri |
| 3. | Assam | Champamati | Kokrajhar, Chirang and Bongaigaon |
| 4. | Assam | Borolia | Nalbari |
| 5. | Madhya Pradesh | Mahi Project | Dhar, Jhabua |
| 6. | Manipur | Thoubal | Imphal East, Senapati, Thoubal, Ukhrul |
| 7. | Manipur | Dolaithabi Barrage | Imphal and Senapati |
| 8. | Odisha | Lower Indra (KBK) | Noapada |
| 9. | Odisha | Rukura-Tribal | Sundargarh |
| 10. | Odisha | RET irrigation | Kalahandi |
| 11. | Odisha | Kanupur | Keonjhar |
| 12. | Telangana | Gollavagu Project | Adilabad |
| 13. | Telangana | Rallivagu Project | Adilabad |
| 14. | Telangana | Mathadivagu Project | Adilabad |
| 15. | Telangana | Peddavagu @ Neelwai Project | Adilabad |
| 16. | Telangana | Palemvagu Project | Khammam |
| 17. | Telangana | Peddavagu @ Jagannathpur | Nellore |
| 18. | Telangana | SRSP St. II | Warangal, Nalgonda, Khammam, Adilabad |
| 19. | Telangana | J. Chokha Rao LIS | Warangal, Nalgonda, Krimnagar, Medak |
| 20. | Telangana | Indiramma Flood Flow Canal | Karimnagar, Warangal, Nalgonda |

Statement-III

*State-wise physical progress (Culturable Command Area covered) under
Command Area Development and Water Management Programme
during 2014-15 to 2017-18*

| (Area in '000 Ha) | | | | | |
|-------------------|-------------------|---------|---------|---------|---------|
| Sl. No. | State | 2014-15 | 2015-16 | 2016-17 | 2017-18 |
| 1. | Andhra Pradesh | 0.00 | 0.000 | 0.000 | 0.000 |
| 2. | Arunachal Pradesh | 0.00 | 0.000 | 0.000 | 0.000 |
| 3. | Assam | 0.405 | 0.000 | 0.000 | 0.000 |
| 4. | Bihar | 2.28 | 0.000 | 2.245 | 5.492 |
| 5. | Chhattisgarh | 15.24 | 2.879 | 0.000 | 0.000 |
| 6. | Goa | 0.00 | 0.000 | 0.000 | 0.000 |
| 7. | Gujarat | 0.00 | 258.816 | 385.330 | 290.061 |
| 8. | Haryana | 49.30 | 58.754 | 0.000 | 0.000 |
| 9. | Himachal Pradesh | 0.00 | 0.000 | 0.000 | 0.000 |
| 10. | Jammu and Kashmir | 3.46 | 5.036 | 0.000 | 0.000 |
| 11. | Jharkhand | 0.00 | 0.000 | 0.000 | 0.000 |
| 12. | Karnataka | 2.10 | 0.000 | 11.075 | 10.954 |
| 13. | Kerala | 0.81 | 0.000 | 0.000 | 0.000 |
| 14. | Madhya Pradesh | 0.00 | 15.805 | 74.935 | 85.060 |
| 15. | Maharashtra | 1.25 | 0.760 | 19.439 | 15.767 |
| 16. | Manipur | 0.61 | 0.000 | 0.000 | 0.000 |
| 17. | Meghalaya | 0.00 | 0.000 | 0.000 | 0.000 |
| 18. | Mizoram | 0.00 | 0.000 | 0.000 | 0.000 |
| 19. | Nagaland | 0.00 | 0.000 | 0.000 | 0.000 |
| 20. | Odisha | 32.00 | 72.663 | 10.470 | 24.340 |
| 21. | Punjab | 15.57 | 82.046 | 0.000 | 0.000 |
| 22. | Rajasthan | 10.75 | 46.224 | 6.863 | 7.224 |
| 23. | Sikkim | 0.00 | 0.000 | 0.000 | 0.000 |

| Sl. No. | State | 2014-15 | 2015-16 | 2016-17 | 2017-18 |
|---------|---------------|---------|---------|---------|---------|
| 24. | Tamil Nadu | 0.41 | 5.140 | 0.000 | 0.000 |
| 25. | Telangana | 0.00 | 0.000 | 0.000 | 0.000 |
| 26. | Tripura | 0.00 | 0.000 | 0.000 | 0.000 |
| 27. | Uttar Pradesh | 0.00 | 23.412 | 0.000 | 0.000 |
| 28. | Uttarakhand | 44.43 | 0.000 | 0.000 | 0.000 |
| 29. | West Bengal | 0.00 | 0.000 | 0.000 | 0.000 |
| TOTAL | | 178.621 | 571.535 | 510.357 | 438.898 |

Note: As per information furnished by respective State Governments.

Rehabilitation of dams under DRIP

2214. SHRI K. SOMAPRASAD: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of Dam Rehabilitation and Improvement Project (DRIP) and the funding pattern thereof; and

(b) the details of dams improved under DRIP in Kerala and funds allocated during 2014-15 to 2017-18?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):

(a) Dam Rehabilitation and Improvement Project (DRIP), a World Bank funded project was started in April, 2012 for the rehabilitation of about 198 dam projects from the point of view of safety across the seven States of India, namely Kerala, Madhya Pradesh, Odisha, Tamil Nadu, Karnataka, Jharkhand (Damodar Valley Corporation) and Uttarakhand (Uttarakhand Jal Vidyut Nigam Ltd.). Originally it was a six years scheme with scheduled completion in June, 2018. The scheme has been given two years extension with revised closure in June, 2020. The original estimated cost was ₹ 2100 crore and the Revised Cost Estimate (RCE) is ₹ 3466 crore.

The original funding pattern of DRIP is 80:20 *i.e.* 80% funded by the World Bank as loan and 20% borne by respective Implementing Agency. For additional funding of ₹ 1366 crore in RCE, the counterpart financing of the Implementing Agencies has been recasted taking into account ratio *viz.* 70:30 for general States, 80:20 for Special Category States and 50:50 for Central Agencies.